

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO.63

Dated Guwahati, the 20th May, 2023

Hon'ble the Chief Justice has been pleased to constitute a committee for re-examining the Gauhati High Court Rules, 1967 with the following members.

Members	Member Secretary
1. Hon'ble Mr. Justice Kalyan Rai Surana. 2. Hon'ble Mr. Justice Manish Choudhury 3. Hon'ble Mr. Justice Devashis Baruah 4. Hon'ble Mr. Justice Arun Dev Choudhury 5. Smt. Gitanjali Das Saikia, Secretary, Legislative Department, Government of Assam.	Registrar (Judicial) assisted by Joint Registrar (Judicial)

This Notification will come into force with immediate effect.

Sd/-

REGISTRAR GENERAL

Date.20.05.2023

Memo No.HC-III-6/2021/2959-2978/G

Copy to:

1. The Registrar (Vigilance/ Judicial/ Administration/ Establishment), Gauhati High Court, Guwahati.
2. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
4. Smt. Gitanjali Das Saikia, Secretary, legislative Department, Government of Assam.
5. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
6. The Joint Registrar (_____), Gauhati High Court, Guwahati.
7. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
8. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
9. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
10. The P.S. to Hon'ble Mr. Justice Kalyan Rai Surana, Gauhati High Court, Guwahati.
11. The P.S. to Hon'ble Mr. Justice Manish Choudhury, Gauhati High Court, Guwahati.
12. The P.S. to Hon'ble Mr. Justice Devashis Baruah, Gauhati High Court, Guwahati.
13. The P.S. to Hon'ble Mr. Justice Arun Dev Choudhury, Gauhati High Court, Guwahati.
14. The P.S. to Hon'ble Mrs./Mr. Justice _____, Gauhati High Court, Guwahati
15. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
16. The Court Manager, Gauhati High Court, Guwahati.
17. The A.O. (Judicial), _____ Section, Gauhati High Court, Guwahati.
18. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

REGISTRAR GENERAL

2023/23
Date
20/5